

12.00 Noon

PAPERS LAID ON THE TABLE

Report (2001-2002) on the Working and Administration of the Companies

Act, 1956.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL) : Sir, I lay on the Table, under section 638 of the Companies Act, 1956, a copy (in English and Hindi) of the Forty-sixth Annual Report on the Working and Administration of the Companies Act, 1956, for the year ended March 31, 2002. [Placed in Library. See No.L.T.-7191/03]

Report and Accounts (2001-2002) of ANIIDCO, Port Blair and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL) : Sir, on behalf of DR. C.P. THAKUR, I lay on the Table :-

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) Fourteenth Annual Report and Accounts of the Andaman and Nicobar Islands Integrated Development Corporation Limited (ANIIDCO), Port Blair, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No.L.T.-7203/03]